

But I will get the information and pass it on to him.

MR. SPEAKER: Will you consider Mr. Nadar to be included in the category of selection of artists?

SHRI VASANT SATHE: I will be quite glad if he qualifies in that category.

SHRI C. T. DHANDAPANI: Just now, the hon. Minister has stated about the selection of artistes for the programme. As far as selection is concerned, I am very sorry to differ with him that the selection is not made from the artistes of the film industry. I myself brought it to the notice of the Minister about a particular case that even though a particular artiste has got some experience...

DR. SUBRAMANIAM SWAMY: He or she?

PROF. MODHU DANDAVATE: It is highly objectionable.

MR. SPEAKER: I treat my members at par.

SHRI C. T. DHANDAPANI: It is "He". It is an artiste; it is a common gender.

As far as the selection is concerned, the officers concerned are taking some partisan attitude. I brought it to the notice of the Minister and I must thank him also that he rightly took some action in this regard.

SHRI A. NEELALOHITHADASAN NADAR: Earlier he stated that he had not received any complaint.

SHRI C. T. DHANDAPANI: I am talking of some other instance, not this one. This is a different programme. I would like the Minister to take proper steps. What are the steps going to be taken to rectify the mistakes which are prevailing in Madras T.V. Station.

SHRI VASANT SATHE: This is something like 'फूल खिले हैं गुलशन गुलशन' which comes from Bombay. This is

a programme of that type. May I tell you, in 1980, these were the eminent artistes selected:

Shri S. V. Subbiah

Shri M. N. Rajam

Shri Pattuketai Kalyan Sundaram

Smt. C. R. Vijayakumari

Maj. Sundarajan Rajnikant

Shri Kamalahasan—one of the young actors.

Shri V. K. Ramaswamy.

They were interviewed by people like:

Shri S. P. Sahasranami

Smt. Vijaya Lakshmi

Shri Shyam Sunder Ramsey

Shri Panduranga Rao

Kumari Bhanumati

Obviously, people can differ about the selection that some persons should have been taken and some should not have been taken. This is a continuous process. If you have a liking for a particular artiste, you can suggest to me and I will try to see that

WRITTEN ANSWERS TO QUESTIONS

Gas racket

*123. **SHRI BALASAHEB VIKHE PATIL:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a gas racket has been unearthed recently;

(b) if so, whether it is a fact that some employees of the Indian Oil Corporation are involved in the racket, and what is their number;

(c) the number of gas connections issued in various parts of the country by these persons;

(d) whether Government have held any enquiries into the matter;

(e) if so, what are the details in this regard; and

(f) what steps Government have taken to check such illegal trade unning in league with the employees of Indian Oil Corporation?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (e) Yes, Sir. It has been reported by the Indian Oil Corporation (IOC) that during a raid by the customs officials, the rubber stamps of 46 LPG (Cooking gas) distributors and a fake subscription voucher book were located in a house in Patel Nagar, in Delhi. In this connection the police arrested the owner of the house along with the manager of the Indane agency M/s. Vikas Gas Agency, New Delhi. These persons were allegedly involved in a fake termination voucher racket. They were reportedly issuing fake termination vouchers from forged termination voucher books printed in the names of the various distributors of the Indian Oil Corporation. During the interrogation of the arrested persons by the police, the involvement of an employee of the IOC in the racket was also alleged. As the investigation by the police is not yet complete, it is not possible to give the names of the persons actually involved and the number of bogus gas connections issued by them in different parts of the country.

(f) Action will be taken by the IOC as per rules against such employees as are proved to be involved in this. In the meantime the IOC has issued instructions to all its distributors to carry out a thorough scrutiny of the termination vouchers brought to them and also to verify the identity of the persons presenting the termination vouchers. The distributors have also been instructed to take action for the transfer of connections only on receipt of a written confirmation from the issuing distributor. The field staff of the oil companies have been directed to intensify their supervision in this regard.

टेलीफोन काल मिलने में अधिक समय लगना

* 127. श्री राम च्दारे पत्रिका : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश में तथा देश के बाहर टेलीफोन करने वालों को टेलीफोन काल मिलने में काफी समय तक प्रतीक्षा करनी पड़ती है ;

(ख) यदि हां, तो क्या टेलीफोन उपभोक्ताओं की सहायता करने के लिये कुछ उपाय सरकार के विचाराधीन हैं ;

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं ;

(घ) क्या सरकार का विचार टेलीफोन काल मिलने में विलम्ब के कारणों की जांच कराने का है ; और

(ङ) यदि हां, तो कब और किस के द्वारा ?

संचार मंत्री (श्री सी० एम० स्टीफन) :

(क) कुल मिला कर प्रतीक्षा ज्यादा नहीं करनी पड़ती ।

(ख) जिन कालों के मिलने में विलंब होता है उन के समयांतर को कम करने के निरन्तर प्रयास जारी है ।

(ग) विभाग उपभोक्ताओं को संतुष्ट रखने के लिए अपनी ओर से भरसक प्रयत्न करता है । विभाग प्रचलन स्टाफ की संख्या में वृद्धि करता है यदि उन की संख्या कम होती है तथा सकिट उपर्याप्त होने पर उन की संख्या में वृद्धि करता है ।

(घ) और (ङ). कालों के विलंब को एक नियमित उपाय के बतौर मानीटर किया जाता है ।